2 3 *3. Kunvarbet-Khi vd i-466 Nil Bhuj-Gandhid in Samkhiali-Radhanpur-Suigar Tharad-Rajast border.

Written Answers

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*Was being imi roved as Strategic road.

Cases Pending with Urban Vigilance Cell of D.D.A.

1511. MISS S ,ROJ PURUSHOTTAM KHAPARADE: Will the Minister of WORKS AND HOUSING be pleased to

- (a) the number of communications re ceived by Urban 'iuilance Cell of D.D.A. from public durim the last six months and the number of these to which a reply was sail by the Cell:
- (h) whether it i a fact that the Urban Vigilance Cell ol the D.D.A. does not normally reply to any communications received from the public as a matter of policy;
- (c) whether it i also a fact that about 1500 cases are pending for disposal by the Cell for a very long time: and
- (d) if so, the i lasons for the delay in the disposal of t.ie cases: and by when all the cases are I kely to be disposed of?

THE MINISTE I OF STATE IN THE MINISTRY OF \\ ORKS AND HOUSING (SHRI OM ME THA): (a) There is no Urban Vigilance .'oil in the D.D.A.

(b) to (dl Do not arise.

Lifting of Fertili/rs by Fertilizer Dealers

- 1512. SHRI SANAT KUMAR RAHA: Will the Minister ol' AGRICULTURE be pleased to state:
- (al whether ii It ;i fact that dealers in fertiliser are not lifting fertiliser due to very little different e between the ex-godown and the issue (sale) price: and

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ib| if so. what steps have been taken to ensure that fertiliser reach the grower in time?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) and (b) Government have prescribed distribution margins only for imported fertilisers which are distributed through the Central Fertilizer Pool. For such fertilizers, Government have fixed sufficient margin for dealers to cover trade expenses as well as adequate renumeration for services. There have been no reports of dealers not lifting fertilisers because of inadequacy of distribution margin.

In respect of indigenously produced fertilizers, there have been some complaints that the distribution margins being allowed by some manufacturers are not sufficient. For the of determining purpose appropriate distribution margins, which should be given by the manufacturers to cover genuine costs of distribution, a Committee has been set up whose report is expected shortly. Even so as per available information the Government has not received any complaints even about indigenously produced fertilizer that the dealers are not lifting fertilisers due to very little difference between ex-godown and the issue ("sale) price-Notwithstanding the fact that the question of prescribing appropriate margin for indigenously manufactured fertilisers is under the consideration of the Committee, it is the endeavour of the Government to ensure that fertilizers reach the cultivators in time. The drawing up of the coordinated supply plans of the States is taken up in such a way that the allotted/allocated fertilisers can be despatched to the destinations well in time.

Price of Fertilizer

1513. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE be pleased to state the ex-godown and issue price for consumers of fertilisers in 1971-72. 1972-73 and in 1973-74?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI